GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3046 TO BE ANSWERED ON DECEMBER 18, 2025

URBAN BASIC SERVICE FOR POOR

NO. 3046. SHRI ARUN KUMAR SAGAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of cities developed under urban basic services for the poor, especially in backward areas and the quantum of money spent on them as on date, State-wise;
- (b) the quantum of funds allocated for this purpose, especially for backward areas during each of the last three years till date, city and State-wise; and
- (c) the details of the work done and the achievements made so far in this regard, city-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Swachh Bharat Mission – Urban 2.0 (SBM – U 2.0), Urban Transport (UT), etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

AMRUT: This mission was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the The Mission focuses on development of country. infrastructure, in the selected cities and towns including poor, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. AMRUT 2.0 was launched in the year 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Under the Mission, States/UTs are empowered to select, appraise, propose and implement projects. As reported by the State/ UTs on AMRUT Portal, against the approved plan size of ₹77,640 crore, 6,008 projects worth ₹83,463 crore have been taken up of which works worth ₹80,469 crore have been physically completed. Under AMRUT 2.0 so far, the proposal of the States/UTs for 8,804 projects worth ₹1,93,427.02 crore have been approved by MoHUA which include 3,516 water supply projects worth ₹1,18,226.61 crore, 588 Sewerage & Septage Management projects worth ₹67,840.59 crore, 3,031 water body rejuvenation projects worth ₹6,270.51 crore and 1,669 parks projects worth ₹1,089.31 crore. Under the Mission, central share of funds are allocated/released/sanctioned to States/ UTs and not to the City/ ULBs.

Under AMRUT, against Central share of ₹36,036 crore for projects, ₹34,901 crore have been released.

Under AMRUT 2.0, against Central share of ₹66,750 crore for projects, ₹19,138.21 crore have been released/sanctioned so far. State wise fund released/sanctioned under AMRUT 2.0 and AMRUT during the last 03 years is attached at Annexure-I.

So far, as reported by the States/ UTs, 228 lakh water tap connection and 169 lakh sewer connections (including households covered through Faecal Sludge and Septage Management) have been provided through AMRUT, AMRUT 2.0 & convergence. State-wise details are attached at Annexure-II.

SBM-U: This Mission supplements the efforts of States/UTs by providing policy directions, financial and technical support. The initiatives under SBM-U are targeted at benefitting the entire population of the city including backward areas and not restricted to any particular area/section of the city. SBM-U is being implemented in 4910 ULBs of the country. Under SBM-U, funds are States/UT Administrations for construction released to Community/ Public Toilets (CT/PTs) and Individual Household Latrines (IHHLs) on need basis to all citizens of urban areas including backward area. The CT and IHHLs are targeted for the under-privileged sections of the society who cannot afford these facilities. On the other hand, PTs are targeted for the floating population and common persons in public places in urban areas. Under SBM-U 2.0, Central Share of funds are released to the States/UTs on the basis of receipt of action plans from States/UTs duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT as per their action plan.

Funds under SBM-U are allocated for the entire mission period and not on yearly basis. Under SBM-U 2.0, the total financial outlay of the States and UTs for the entire Mission Period i.e. from 1st October, 2021 to 31st March, 2026, is ₹1,41,600 crore, including committed Central Assistance (CA) of ₹36,465 crore. Under SBM-U, all ULBs of 35 States/UTs became ODF in October, 2019. This has been achieved

with the construction of 63.81 lakh IHHLs units, which is more than mission target of 58.99 lakh (108.17%) and 6.36 lakh CT/PT seats have been constructed against the mission target of 5.07 lakh (125.44%).

PM-eBus Sewa: This scheme, launched on 16th August 2023, aims to augment city bus operations in urban areas with CA of Rs. 20,000 crores for deploying 10,000 electric buses under the Public Private Partnership (PPP) model. Cities with a population between 3-40 lakhs and other State Capitals with less than 03 lakh population as per 2011 census are eligible. Central Assistance is being provided for bus operations and Associated Infrastructure:

CA for Bus Operation

Per-km of bus operation for 10 years, ₹24 for 12m, ₹22 for 9m and
 ₹20 for 7m buses respectively.

CA for Associated Infrastructure

- Behind-the-meter power infrastructure (BTM): 100% CA.
- Civil Depot Infrastructure: 60% for cities of states, 90% to capital cities of Hilly states/North-East States/UTs with legislature and 100% to capital cities of UTs without legislature.

Ministry has approved 9,360 e-buses demand from 15 States and 04 UTs across 106 cities.

Sanctioned amount for Associated Infrastructure: ₹1075.31 cr.

- ₹631.73 cr. sanctioned for development of BTM Power infrastructure in 71 cities (88 depots).
- ₹443.58 cr. sanctioned for development of Civil depot infrastructure in 67 cities (85 depots).

Annexure-I as referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3046 due for answer on December 18, 2025 regarding 'Urban Basic Service for Poor'.

State wise fund released/sanctioned under AMRUT 2.0 and AMRUT during the last 03 years for projects is as under:

(Figures in ₹ crore)

S.	State	Financial Year			
No		2022-23	2023-24	2024-25	2025-26 (as on 20.11.25)
1	Andaman and Nicobar Islands	0	0	5.51	0
2	Andhra Pradesh	289.49	483.56	0	65
3	Arunachal Pradesh	0	29.5	17.37	7.5
4	Assam	315.49	0	109.03	178.09
5	Bihar	0	490.28	10.77	50
6	Chandigarh	33	0	0	22.38
7	Chhattisgarh	148.4	0	34.12	115
8	Dadra and Nagar Haveli and Daman and Diu	0	0	20.43	12
9	Delhi	211.41	155.53	71.25	100
10	Goa	0	57.6	0	10
11	Gujarat	602.73	300	702.74	523
12	Haryana	0	149.43	105.14	220
13	Himachal Pradesh	0	51.56	76.11	50
14	Jammu and Kashmir	158.6	0	0	25
15	Jharkhand	6.29	0	32.7	25
16	Karnataka	614.37	0	679.67	840
17	Kerala	148.74	207.23	56.7	125
18	Ladakh	11.7	1.8	0	0
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	153.77	0	0	350
21	Maharashtra	1,140.68	0	1,242.92	913
22	Manipur	0.6	16.45	0	7.5
23	Meghalaya	61.11	43.38	21.7	10
24	Mizoram	0	33.65	0	12.5
25	Nagaland	0	65.88	0	0
26	Odisha	101.92	126	168.65	300

27	Puducherry	32.08	16.4	18.22	30
28	Punjab	254.69	204.87	0	75
29	Rajasthan	95.53	267.01	386.17	50
30	Sikkim	0	6.59	4.38	5
31	Tamil Nadu	398.13	1,276.68	769.07	600
32	Telangana	0	0	0	235
33	Tripura	18.42	46.51	14.18	50
34	Uttar Pradesh	1,088.29	616.87	618.6	600
35	Uttarakhand	42.08	0	33.84	50
36	West Bengal	495.65	0	0	500
	Total	6,423.17	4,646.78	5,199.27	6,155.97

Annexure-II as referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3046 due for answer on December 18, 2025 regarding 'Urban Basic Service for Poor'.

State-wise tap connections and coverage through sewerage / septage management under AMRUT, AMRUT 2.0 & convergence (as on 20.11.2025) are as under:

S.	State	Tap connections	Sewer connections and
No		(New/ serviced)	Households (HH) covered
			under septage management
1	Andaman and Nicobar	7,888	-
	Islands		
2	Andhra Pradesh	4,52,962	4,33,448
3	Arunachal Pradesh	4,312	16,000
4	Assam	81,037	-
5	Bihar	7,23,128	-
6	Chandigarh	1,76,434	1,86,479
7	Chhattisgarh	3,55,069	3,72,071
8	Dadra and Nagar Haveli	29,459	42,586
	and Daman and Diu		
9	Delhi	27,91,435	22,78,448
10	Goa	37,985	1,982
11	Gujarat	24,56,185	34,19,203
12	Haryana	3,95,304	4,12,365
13	Himachal Pradesh	34,472	38,920
14	Jammu and Kashmir	78,305	3,32,292
15	Jharkhand	2,99,296	1,26,325
16	Karnataka	9,61,546	7,08,638
17	Kerala	10,59,749	5,36,131
18	Ladakh	1,620	1,620
19	Lakshadweep		-
20	Madhya Pradesh	14,61,381	4,24,224
21	Maharashtra	15,60,462	7,02,902
22	Manipur	28,947	4,000
23	Meghalaya	15,143	31,000
24	Mizoram	56,535	2,572
25	Nagaland	5,515	30,520
26	Odisha	7,45,142	4,14,177

S.	State	Tap connections	Sewer connections and
No		(New/ serviced)	Households (HH) covered
			under septage management
27	Puducherry	25,898	16,530
28	Punjab	2,60,584	1,21,218
29	Rajasthan	4,57,838	7,53,642
30	Sikkim	3,907	17,400
31	Tamil Nadu	22,02,459	26,94,696
32	Telangana	5,54,204	87,570
33	Tripura	69,843	600
34	Uttar Pradesh	12,17,128	23,33,711
35	Uttarakhand	80,856	74,914
36	West Bengal	41,49,818	2,48,745
	Total	2,28,41,846	1,68,64,929